

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
RAJYA SABHA
QUESTION NO 12.11.2010
ANSWERED ON**

EXTENSION OF RASHTRIYA SWASTHYA BIMA YOJANA .

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Shri Prasanta Chatterjee

Will the Minister of COALCOALCOALCOALRAILWAYS be pleased to state :-
to the answer to Unstarred Question 3473 given in the Rajya Sabha on 27 August, 2010 and state :

- (a) whether it is a fact that under clause 57 of Railway Budget speech 2010-11, it was proposed to extend Rashtriya Swasthya Bima Yojana to all licensed porters, vendors and hawkers; and
- (b) if so, under what circumstances the scheme is being extended to porters only?

ANSWER

MINISTER OF RAILWAYS

(KUMARI MAMATA BANERJEE)

(a) and (b): A statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) AND (b) OF STARRED QUESTION NO. 80 BY SHRI PRASANTA CHATTERJEE TO BE ANSWERED IN RAJYA SABHA ON 12.11.2010 REGARDING EXTENSION OF RASHTRIYA SWASTHYA BIMA YOJANA

- (a) Yes, Sir. The extension of scheme of Rashtriya Swasthya Bima Yojana to licensed porters, vendors and hawkers was announced in the Railway Budget 2010-2011.
- (b) The scheme for extension of Rashtriya Swasthya Bima Yojana in Indian Railways is under finalisation in consultation with the Nodal Ministry, i.e. Ministry of Labour and Employment.